

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.117
153/252/ND/2019

IN THE MATTER OF:

M/s. Pristine City Green Pvt. Ltd

....APPLICANT

SECTION

U/s 252

Order delivered on 08.04.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

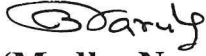
For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.


(Madhu Narula)
Court Officer